

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

/4

T.C.P No. 751/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Movies N More (India) Pvt.Ltd.
V/s.
MS VNV Productions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No. 751/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel has stated that when notice of intimation of this date of hearing was sent to the Corporate Debtor on the available address, it has been returned with an endorsement as "CLOSED".

For the service not been effected, the Petitioner is hereby directed to give newspaper publication in respect to next date of hearing in two local newspapers having wide circulation in the vicinity where the company is situated; one in English and other in vernacular language and file proof of service after 10 days hereafter. List this matter on 28.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)